

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 640 of 2016 IN
APPEAL NO. 311 OF 2016 &
IA NO. 641 OF 2016**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2
Mr. P.K.Tiwari for R.3

ORDER

Learned counsel for the respondents seek four weeks time to file reply/written submissions. They may file the same on or before 23.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 07.04.2017 after serving copy on the other side.

List the matter on **10.04.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson